

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

24. CP/187(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Shri Nanalal Hiran  
VS  
Bloom Residency Private Limited

Section 241(1), 242(2) of Companies Act, 2013

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**ORDER**

1. Ms. Maitri Malde a/w Ms. Ranit Basu, Proxy Counsel for the Petitioner present through virtual mode.
2. At the request of Proxy Counsel, the matter is adjourned to **06.06.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**